

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4031**

TO BE ANSWERED ON THE 20TH MARCH, 2018/ PHALGUNA 29, 1939 (SAKA)

FUNDS FOR PROJECTS UNDER AP REORGANISATION ACT

**4031. SHRI RAM MOHAN NAIDU KINJARAPU:
DR. NARAMALLI SIVA PRASAD:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has implemented all the promises made to the State of Andhra Pradesh (AP) under the Andhra Pradesh Reorganisation Act, 2014, if so, the details thereof and if not, the reasons therefor;**
- (b) the total funds allocated and released so far, project-wise;**
- (c) whether any deadlines have been set to release the entire funds in this regard; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d) : Various Ministries have to implement the projects as listed out in Schedule XIII and different Sections of the Andhra Pradesh Reorganisation Act, 2014 (APR Act, 2014). Many provisions of the APR Act, 2014 have already been implemented. Some projects as mentioned in Schedule XIII of the Act have long gestation period. Implementation of these provisions of the Act is monitored by the Ministry of Home Affairs. Recently, in a review meeting held on 12.03.2018, under the Chairmanship of Union Home Secretary, this Ministry reviewed the progress of implementation of Schedule XIII of the APR Act and requested the concerned stakeholders for expeditious implementation of various infrastructural and educational projects listed in the Schedule XIII. So far different Ministries have released a total amount of Rs.12476.76 crores under different provisions of the APR Act, 2014 to State of Andhra Pradesh, as per Annexure.

Status of Releases of Special Assistance by DoE to the State of Andhra Pradesh**(Rs. in crore)**

Provisions of Andhra Pradesh Re-organization Act., 2014	Items identified for providing 'Special Assistance'	Releases				Total upto FY 2017-18
		2014-15	2015-16	2016-17	2017-18	
Section 46(2)	Resource gap	2303.00	500.00	1176.50	-	3979.50
Section 46(2) & (3) and 94 (2): special for backward areas.	Development Grant for 7 backward districts of the State covering Rayalaseema and North Coastal Region	350.00	350.00	350.00	-	1050.00
Section 6 & 94 (3 & 4): Central support for creation of new capital city	Assistance for Capital City for Development of essential infrastructure etc.	1500.00*	550.00	450 .00	-	2500.00
Section 90(1) Polavaram Irrigation Project is hereby declared to be a National Project**	Polavaram National Project on Irrigation	250.00#	600.00^	2514.70#	1582.56#	4947.26
Total		4403.00	2000.00	4491.20	1582.56	12476.76

***: Includes Rs. 1000 crore provided by Ministry of Urban Development (MoUD) for creation of Essential Urban Infrastructure for the New Capital Region of the State of Andhra Pradesh for the projects (i) Storm Water Drainage Scheme at Vijaywada City, Andhra Pradesh and (ii) Comprehensive Under Ground Sewerage Scheme at Guntur City, Andhra Pradesh.**

#: Provided by Ministry of Water Resources, River Development and Ganga Rejuvenation (MoWR,RD&GR).

^: Includes grant of Rs. 200 crore released by Department of Expenditure.

**** : Funding of 100% of the remaining cost of irrigation component only of the project for the period starting from 01.04.2014, to the extent cost of the irrigation component on that day would be provided.**